

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. D.S. Deshmukh
COURT 21 ADD SESSIONS JUDGE
DAILY BOARD DATED 29.07.2020

Sr. No.	Case Type	Party Name & Police Station
<u>ARGUMENTS</u>		
1.	BA 805/2020	Harish Rama Mandavikar - Applicant Vs State of Maharashtra - DCB CID Unit XI - Respondent
2.	BA in MCOC 851/2020	Sunil Naryan Angane Vs The State- DCB CID Unit 7
3.	BA in MCOC 855/2020	Altaf Aziz Shaikh Vs STATE GOVERNMENT Kherwadi P. Station
4.	BA in MCOC 865/2020	Mangesh Jaishankar Pandey Vs State Kurar Police Station
5.	BA 1627/2020	Hitesh Anantrao Kar - Applicant. Vs State- L.T.Marg Police Station - Respondent.
6.	BA 1665/2020	Amol Suresh Basnak - Applicant. Vs State - V.P. Road Police Station - Respondent.
7.	MCOC MA 666/2020	The State Kherwadi Police Station Vs Tahir Hussain Kazim Hussain Rizvi @ Mann @ Raju @ Mannu Batla and Anr
8.	Exh. 2 in Spl. MCOC 557/2020 (RA 246/2020)	Kherwadi Police Station Vs Tahir Hussain Kazim Hussain Rizvi @ Mannu @ Raju @ Mannu Batla and Others
REPORT, SAY/REPLY		
9.	BA 889/2020	Firoz Afsar Khan --- Applicant Vs The State of Maharashtra - L. T. Marg Police Station --- Respondent
10.	ABA 776/2020	Ankit Deepak Jain Vs State L T Marg Police Station

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11.	BA in MCOC 889/2020	Crime Branch Unit -VII Vs Sukesh Kumar K. Lakshamn Suvama
12.	MA 1023/2020	Indira Vitthal Pujar - Applicant. Vs State - Crime Branch Unit-7 - Respondent.
APPEARANCE		
13.	MA 1028/2020	Sudhir shrikrishna Thakur in BA 1326/2020 --- Applicant Vs The State of Maharashtra – DCB CID Unit - XI --- Respondent
14.	MA 1029/2020	Nizar Ahmed Kunjtor Abdul Rehman in BA 1325/2020 --- Applicant Vs The State of Maharashtra – DCB CID Unit - XI --- Respondent
15.	BA 1669/2020	Sharifa Mohd. Hussain Pathan - -- Applicant Vs The State of Maharashtra – DCD CID Unit- IX Police Station --- Respondent
ORDER		
16.	ABA 507/2020	Karni Singh Nand Kishore Sharma Vs State CID Crime Branch Unit 8
17.	ABA 789/2020	Kalyani Dinesh Daude and Anr. Vs The State of Maharashtra
18.	ABA 803/2020	ChandraPrakash Jaiprakash Gupta Vs State Crime Branch Unit no. 7
19.	BA 892/2020	Mr. Sagar Anil Sharma - Applicant. Vs State of Maharashtra - DCB CID, Unit - VIII, Mumbai - Respondent.
20.	BA 1630/2020	Triza Jayesh Patel - Applicant. Vs State-L.T. Marg Police Station - Respondent.